

(2023) 11 MEG CK 0046

Meghalaya High Court At Shillong

Case No: Writ Petition (C) No. 50 Of 2023

Bina Roy A. Sangma

APPELLANT

Vs

State Of Meghalaya & 3 Ors

RESPONDENT

Date of Decision: Nov. 21, 2023

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: L.D. Sangma, T. Yangkyi, I. Lyngwa, R. Pahsyntiew, Philemon Nongbri, P.T. Sangma

Final Decision: Disposed Of

Judgement